

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:319
ANSWERED ON:23.11.2011
LAND DEAL WITH BANGLADESH
Naik Shri Shripad Yesso

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has transferred land with Bangladesh in a recent agreement;
- (b) if so, the details thereof;
- (c) whether the decision has been taken keeping the interest of the people in mind; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) to (d) A Protocol to the Agreement Concerning the Demarcation of the Land Boundary between India and Bangladesh and Related Matters, 1974, was signed during the visit of the Prime Minister to Bangladesh on September 06-07, 2011. The Protocol seeks to address the outstanding land boundary issues pertaining to the un-demarcated land boundary, exchange of enclaves and territories in adverse possession. It is subject to ratification by the Governments of the two countries and shall enter into force on the date of exchange of Instruments of Ratification. The implementation of the Protocol will result in the exchange of 111 Indian enclaves in Bangladesh with 51 Bangladesh enclaves in India and preserve status quo on territories in adverse possession. The Protocol is based on the situation on the ground, takes into account the wishes of the people residing in the areas involved and was prepared in close consultation with the State Governments concerned.